

Heard Mr.A. Giridhar Rao for the applicant in the MA, Mr.V.Rajeswara Rao for the official respondents and Mr.G.Ramachandra Rao for the applicant in the OA.

2. The main contention of the applicant in the MA is that the results are withheld and because of that they are not ~~be~~ getting promoted. As there are 5 posts are available and there are ^{only} 4 candidates who are reported to have been selected. Even if the applicant succeeds in this OA she will get promotion without any hitch. To safeguard the interest of the applicant one post ^{has} to be kept vacant instead of keeping ~~the~~ results unpublished.

3. From the above submission it is evident that the applicant in the MA requests ~~for~~ promoting them very urgently. This can be achieved by disposing of the OA within 2 weeks time. Even if such an order is given to keep one post is vacant the promotion order may be issued probably within a fortnight time. The same result will be achieved by disposing of the OA within a fortnight. Hence, the parties to be impleaded in our opinion is not necessary. Hence, the MA is disposed of dismissing the same. However the OA should be disposed of urgently. List this OA for orders on 21-06-99.

Tan
HBSJP
MT
14/6

RRN
HRRN
MTB